IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 219
(IB)-525(ND)2017
IA-363/2024, IA-265/2024, IA-1410/2023

IN THE MATTER OF:
Noble Co-operative Bank Ltd. ... Applicant

Versus

Shivkala Developers Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 23.04.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ **SH. SUBRATA KUMAR DASH**
HON'BLE MEMBER (J) **HON'BLE MEMBER (T)**

PRESENT:
For the Applicant :
For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notify to 29.04.2024.

Sd/-
(COURT OFFICER)